

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No:- 1700 of 2022/RG

Dated:- 30/12/2022

All the Principal Magistrate, Juvenile Justice Boards of Jammu Province are hereby nominated to participate in One day Workshop on "Juvenile Justice (Care and Protection of Children) Act, 2015 with special reference to the Constitutional vision of Justice and Concept of Social Justice, Child Abuse-Prevention, Protection and Redress" scheduled to be held on 31.12.2022 at J&K Judicial Academy, Janipur, Jammu.

By Order

(Sanjeev Gupta)
Registrar General

No:- 44911-44/RG/CS

Dated:- 30/12/2022

Copy to the:-

1. Pr. Secretary to the Hon'ble the Chief Justice, High Court of J&K and Ladakh.
 2. Secretary to the Hon'ble Mrs. Justice Sindhu Sharma, Judge High Court of J&K and Ladakh.
 3. Secretary to the Hon'ble, Mr. Justice Vinod Chatterji Koul, Judge High Court of J&K and Ladakh.
 4. Secretary to the Hon'ble Mr. Justice Javed Iqbal Wani, Judge High Court of J&K and Ladakh,
 5. Secretary to the Hon'ble Mr. Justice Wasim Sadiq Nargal, Judge High Court of J&K and Ladakh
- For information of their Lordships.
6. Registrar Vigilance, High Court of J&K and Ladakh, for information
 7. Director, J&K Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officers, accordingly.
 8. All Pr. District and Sessions Judge, Jammu Province, for information and necessary action
 8. Registrar Judicial High Court of J&K and Ladakh, Jammu/Srinagar.
 9. F.A./C.A.O, High Court Main Wing, Srinagar.
 10. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web-site of the High Court
 11. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for Keeping the record of the same.

Registrar General